

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 422 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 26th March, 2014

This is to inform you that the Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, **Ujjain**, is organizing **6** days "**Training on Mediation**" programme between **01-06 April, 2014, at Ujjain**.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District **Ujjain, Neemuch, Mandsaur, Ratlam, Jhabua, Shajapur, Rajgarh and Alirajpur** (34 officers in all), whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 423 /Confdl./2014
II-2-74/2009 (Part-3)

Dated 26th March, 2014

Copy forwarded to:-

1. Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Shri Satyendra Kumar Singh, Special Judge SC/ST (P.A.) Act, Ujjain.
2. Smt. Vibhavari Joshi, Special Juge SC/ST (P.A.) Act, Rajgarh.
3. Shri Liladhar Borasi, Special Juge SC/ST (P.A.) Act, Mandsaur.
4. Smt. Laxmi Sharma, IX A.D.J., Ujjain.
5. Shri Roop Singh Alawa, A.D.J., Khachraud, District Ujjain.
6. Shri Subodh Kumar Jain, ADJ, Maihar, District Ujjain.
7. Shri Ram Lal Yadav, A.D.J., Manasa, District Neemuch.
8. Smt. Asha Godha, II A.D.J., Ratlam.
9. Shri Navneet Kumar Godha, III A.D.J., Ratlam.
10. Ku. Kiran Gohar, II A.D.J., Alirajpur.
11. Ku. Sadhana Maheshwari, II A.D.J., Shajapur.
12. Shri Dagdu Singh Chouhan, AJ to A.D.J., Jhabua.
13. Shri Manoj Kumar Mandloi, I A.D.J., Shajapur.
14. Shri Sharat Chandra Saxena, II A.D.J., Ujjain.

15. Shri Mohammad Musa Khan, V.A.D.J., Mandsaur.
16. Shri Omprakash Singh Raghuvanshi (Sr), AJ to I.A.D.J., Neemuch.
17. Shri Sudhir Kumar, C.J.Cl.-I & ACJM, Shujalpur, District Shajapur.
18. Shri Vikram Singh Bule, C.J.Cl.-I & ACJM, Agar, District Shajapur.
19. Shri Rupam VEDI, VI C.J.Cl.-I, Ujjain.
20. Shri Abhishek Goud, AJ to I C.J.Cl.-I, Neemuch.
21. Shri Sushil Kumar Joshi, II C.J.Cl.-I, Mandsaur.
22. Ku. Rashmina Parwez Mansuri, AJ to C.J.Cl.-I, Badnagar, District Ujjain.
23. Shri Nilesh Yadav, C.J.Cl.-I, Jaora, District Ratlam.
24. Shri Rajendra Dewda, III C.J.Cl.-I, Alirajpur.
25. Smt. Savita Ogle, I C.J.Cl.-II, Narsingarh, District Rajgarh.
26. Shri Ajit Kumar Tirki, II C.J.Cl.-II, Biaora, District Rajgarh.
27. Shri Afjal Khan, II C.J.Cl.-II, Shajapur.
28. Shri Sandeep Kumar Jain, II C.J.Cl.-II, Ratlam.
29. Shri Rakesh Kumar Patidar (Jr.), IV C.J.Cl.-II, Mandsaur.
30. Shri Ravikant Solanki, II AJ to I C.J.Cl.-II, Jhabua.
31. Shri Parmanand Chouhan, II C.J.Cl.-II, Narayangarh, District Mandsaur.
32. Smt. Vinita Gupta, II C.J.Cl.-II, Nagda, District Ujjain.
33. Ku. Sarika Bawre, I C.J.Cl.-II, Rajgarh.
34. Shri Manish Anuragi, I C.J.Cl.-II, Ratlam.

With a direction to participate in the 6 days "Training on Mediation" programme between 01-06 April, 2014, at Ujjain.

3. District and Sessions Judge, **Ujjain / Neemuch / Mandsaur / Ratlam / Jhabua / Shajapur / Rajgarh / Alirajpur** for information and necessary action.
 - **The District & Sessions Judge, Ujjain has been permitted to use 'Gram Nyayalaya's vehicle' to receive and see off Master Trainers from Indore to Ujjain.**
 - You are requested to send confirmation of receiving of this communication immediately, by fax.
4. The Member Secretary, M.P. State Legal Services Authority, Jabalpur for information and necessary action in reference to your Letter No. 1951, dated 20.03.2014.
5. The Director, JOTRI, Jabalpur, for information and necessary action.


(VED PRAKASH)
REGISTRAR GENERAL